



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.08.2025

## NOTICE

Please take notice that the following matters listed in the Court – IV on 26.08.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 166 of 2025  <b>Part Heard</b>	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	Apoorv Agarwal	Sidhant Kumar Ekssha KashyapR1&2
2.	Comp. App. (AT) No. 161 of 2024 & I.A. No. 3701, 3702, 3703, 3852, 4305, 5932 of 2024 <b>(With Defects)</b>	Satya Prakash Bagla & Anr. Vs. Mrs. Kanta Agarwala & Ors.  <b>With</b>	NPS Chawla	Anushka Shah Manyaa chandok- R1&2 Dhruv Chawla Ayush A Karl P- R5 Dhruv Chawla- R6 Shikar Gupta- R10 Samaya Khanna- R9
3.	Comp. App. (AT) No. 162 of 2024 & I.A. No. 3718, 3719, 3720 of 2024	Johnson Kallarachal Abraham Vs. Exclusive Capital Ltd. And Ors.  <b>With</b>	Aditya Rathee	Sandeep Sethi Eksha KashyapR2&3 Karl PRustomkhan R6 Aadhya Shrotriya- R7 Samaya KhannaR8,10
4.	Contempt Case (AT) No. 17 of 2024 in Comp. App. (AT) No. 161 of 2024	Satya Prakash Bagla & Anr. Vs. Kanta Agarwala & Ors.	Sidhant Kumar	Anirudh Sharma Sonali Sidhant Kumar Sidharth Luthra Dhurv Chawla Sambit Nanda
5.	Comp. App. (AT) No. 112 of 2025	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	Apoorv Agarwal	Siddhant Kumar Manyaa ChandokR1&2

By order of Hon'ble Chairperson  
-Sd/-  
Registrar